

[Sh. Manmohan Singh]

[Placed in Library See No. LT-4802/93]

- (10) A copy of the Interest-tax (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. S. O. 685(E) in Gazette of India dated the 15th September, 1993 under sub-section (4) of section 27 of the Interest-tax Act, 1974.

[Placed in Library See No LT-4803/93]

- (11) A copy of the Gift-tax (Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. S. O. 683(E) in Gazette of India dated the 15th September, 1993 under sub-section (4) of section 46 of Gift-tax Act, 1958.

[Placed in Library See No LT-4804/93]

- (12) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944:-

- (i) The Central Excise (Amendment) Rules, 1993 published in Notification No. G. S. R. 681(E) in Gazette of India dated the 1st November, 1993.
- (ii) G. S. R. 709(E) published in Gazette of India dated the 18th November, 1993 making certain amendments in Notification No. 266/67-CE dated the 28th November, 1967.

[Placed in Library See No LT-4805/93]

- (13) A copy each of the following Notifications (Hindi and English versions) under section 72 of the Delhi Sales Tax Act, 1975 :-

- (i) The Delhi Sales Tax (Second Amendment) Rules, 1993 published in Notification No. F4(28)/92-Fin(G) in Delhi Gazette dated the 9th July, 1993.

- (ii) The Delhi sales Tax (Amendment) Rules, 1993, published in Notification No. F4(31)/93-Fin.(G) in Delhi Gazette dated the 29th April, 1993

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15.09 hrs

STANDING COMMITTEE ON
PETROLEUM AND CHEMICALS

Third Report and Minutes

[English]

SHRI SRIBALLAV PANIGRAHI (DEOGARH) : I be to present the Third Report (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals on 'Production, Imports, R&D, Promotion and Marketing of Fertilizers' and Minutes of the sittings of the Committee relating thereto.

15.9 1/2 hrs

TRASPLANTATION OF HUMAN
ORGANS BILL, (AS PASSED BY RAJYA
SABHA)

**(i) Appointment of Dr. R. Shridharan to
the Select Committee on the said Bill)**

[English]

SHRI PETER G. MARBANIANG (SHILLONG) : I beg to move :

" That this House do appoint Dr. R. Sridharan to the Select Committee on the